Written Answers

APRIL 15, 1985

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (d). Statewise targets of procurement were fixed for 1980-81 wheat crop only (marketed in 1981-82 season). The details are given in the Statements laid on the Table of the House [Placed in Library, See. No. LT-924/85]

[Translation]

Setting up of Doordarshan Relay Centre at Banswara

2986. SHRI PRABHU LAL RAWAT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have a proposal to set up a Doordarshan relay centre in Banswara/Doongarpur;

(b) if so, the time by which it is likely to start functioning; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) and (b). There is no approved proposal as yet to set up a relay transmitter at Banswara/Doongarpur.

(c) Provision of TV service to uncovered parts of the country, including Banswara and Doongarpur will depend on the actual availability of resources for TV expansion during future Plan periods.

[English]

Water Supply Scheme in Hill Areas

2987. SHRI LAL DUHOMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether water supply scheme for rural areas undertaken with the assistance of foreign countries and World Health Organisation can be taken up in hill areas; and

(b) if so, whether introduction of such schemes will be taken up by his Ministry in Mizoram where there is a chronic scarcity of drinking water ? THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes Sir. Some donor countries like Denmark, Netherlands and E.E.C. are providing assistance for rural water supply schemes. The World Health Organisation however provides assistance only for support activities like training, consultancy and supply of equipment.

(b) The UNICEF is extending assistance for gravity feeder rural water supply schemes in the hilly areas of Mizoram mainly by supply of pipes.

Regularisation of Graduate Employees in DDA

2988. SHRI ANAND SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a number of graduates and post graduates employed in the various divisions of the Delhi Development Authority as Beldars and Khalasis on daily wage/work charged basis have been working as clerks in the absence of duly appointed clerks, for several years;

(b) if so, the number of such persons who have been working in various establishments of DDA for the last three years ;

(c) whether DDA have already absorbed a number of contract clerks/field surveyors as regular clerks;

(d) whether on similar grounds, Government had under consideration the question to regularise the services of such graduates and post-graduates as clerks against regular vacancies; if so, the decision taken in this regard; and

(e) the number of posts of clerks and equivalent cadres lying vacant in the DDA as on 31 December 1984 and 31 March, 1985?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) 97 persons.

(c) Yes, Sir. 466 field surveyors/clerks have been regularised as L.D.Cs.